## Creation of Irrigation Potential in Orissa

- 595. SHRI BHAGABAN MAJHI: Will the Minister of WATER RESOURCES be pleased to state:
- (a) the total irrigation potential created in Orissa during' the Seventh Five Year
- (b) whether it is fact that much efforts have not been made to create irrigation potential in that State during the Eighth Five Year Plan;
  - (c) if so, the reasons therefor;
- (d) the steps taken to tap the untapped irrigation potential of that state; and
  - (e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) Total irrigation potential created in Orissa during Seventh Five Year Plan (1985-90) through 'Major & Medium' and Minor Irrigation Schemes was 216.7 thousands hectares.

- (b) No, Sir.
- (c) Docs not arise.
- (d) and (e) The Eighth Plan (1992—97) has fixed a target to create 494 thousand hectares of irrigation potential through 'Major & Medium' and Minor irrigation schemes. For this purpose 'Major & Medium' and Minor irrigation schemes in Orissa have been allocated Rs. 2614.33 crores and Rs. 389.40 crores respectively for the Eighth Five Year Plan.

## Mahila Samridhi Yojana

- 596. **SHRI** V. **HANUMANTHA** RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT pleased to state:
- (a) what is the response and rate of success to the Mahila Samridhi Yojana; and
- (b) whether any measures have been taken by Government to effectively monitor the scheme to ensure that

families which are much better are debarred from depositing lump sum money thereby defeating the very purpose of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND **CHILD** DEVELOPMENT) (KUMARI VIMLA VERMA): (a) The scheme of Mahila Samridhi Yojana has received a good response by the rural women which is visible from the fact that 125.42 lakh accounts have been opened by the end of October, 1995.

(b) No, Sir. The scheme of Mahila Samridhi Yojana is being implemented for all the rural women in the country.

## " आपदा नियंत्रण" के अधीन बिहार के लिए पृथक योजना

- 597. श्री जनार्दन यादव : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार के पास "आपदा नियंत्रण के तहत बिहार राज्य जो प्रति वर्ष सुखा, चक्रवात और बाढ जैसी प्राकृतिक आपदाओं से प्रभवित होता है, के लिए कोई पृथक योजना तैयार करने संबंधी कोई प्रस्ताव विचारधीन हैं:
- (ख) क्या सरकार को इस बात की जानकारी है कि 27 और 28 सितम्बर, 1995 को बांका जिले में आई बाढ से एक लाख दस हजार मिट्टी के घर बाढ में वह गए, तीन सौ मनुष्य डूबकर मर गए और दस हजार मवेशी बाढ में वह में बह गए ; और
- (ग) केन्द्रीय सरकार ने उपरोक्त बाढ से हए नुकसान की भरपाई करने के लिए बिहार सरकार को कितनी सहायता और अनुदान राशि जारी की है; तथा तत्संबंधी ब्यौरा क्या हैं?

## कृषि मंत्रालय में राज्य मंत्री ( श्री अरविंद नेताम ) : (क) समुद्री तुफान , बाढ़ , सुखा भूकम्प आदि जैसी प्राकृतिक आपदाओं के आने पर राहत कार्य आरम्भ करने की सुविधा देने के लिए भारत सरकार ने सभी राज्य सरकारों को एक आकस्मिक कार्य योजना

(ख) बिहार राज्य सरकार द्वारा प्रस्तृत ज्ञापन के

परिचालित की हैं।